

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3942
ANSWERED ON:21.03.2013
FAST TRACK COURT FOR ACCIDENT CASES
Gorakhnath Shri

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether fast track courts are being set up for accident cases as well;
- (b) if so, the details thereof and by when; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF LAW & JUSTICE (DR. ASHWANI KUMAR)

(a)to(c) The information is being collected and the same will be laid on the Table of the House.